

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 115(ND)13
CA. NO.

CORAM:



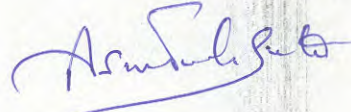
PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SH. R.VARADHARAJAN
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.02.2017

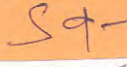
NAME OF THE COMPANY: M/s. Ghanshyam Tiwari V/s. M/s. Absolute Management Solutions Pvt. Ltd.


SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	ANJU JAIN	ADVOCATE	PETITIONER	
2.	Rajesh Agrawal	Advocate	R-8-89.	
3.	Rishi Sood	Adv.	R1,2,4 & 5	
4.	Ashutosh Jha			

ORDER

Both the parties are present. On the request of the parties, matter is adjourned to 09.5.2017.


(S.K. Mohapatra)
Member (Tech.)


(R. Varadharajan)
Member (Judicial)